

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2759  
ANSWERED ON:09.12.2011  
MEDICAL EDUCATION IN SELF FINANCED COLLEGES  
Dhanaplan Shri K. P.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the steps taken/proposed by the Government to ensure the quality of medical education in self-financed medical colleges;
- (b) whether the Medical Council of India (MCI) has issued any guidelines to standardise the appointment of teachers in these medical colleges; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) The Medical Council of India (MCI) set up under an Act of Parliament is the statutory body responsible for establishing and maintaining high standards of medical education in the country. The regulations framed by MCI in this regard, with the due approval of the Central Government, are binding on all medical colleges whether public or private or self-financed, which fall under the ambit of MCI.

(b) & (c): MCI has issued "Minimum Qualifications for Teachers in Medical Institutions Regulation, 1998" to standardise the appointment of teachers in medical colleges.